

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 283 OF 2017,
APPEAL NO. 131 OF 2018
AND
APPEAL NO. 231 OF 2018

Dated: 22nd July, 2019

In the matter of:

Jaiprakash Power Ventures Limited

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matters are posted on **30.09.2019.**

PS/Court Master

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